

# **THE GAUHATI HIGH COURT**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PARDESH)

## **NOTIFICATION NO.75**

Dated Guwahati the 30<sup>th</sup> September, 2022

Hon'ble the Chief Justice has been pleased to nominate the Registrar (IT), Gauhati High Court as Nodal Officer to monitor and carry out activities related to replication of judgments and orders of the High Court in an accessible PDF format for consumption in the '**Judgments and Orders Search**' portal (<http://judgments.ecourts.gov.in>) system, developed by the eCommittee, till they are institutionalised in the system.

By Order,

Sd/-

**REGISTRAR GENERAL**

Memo No: HC.III- 40/2019/4622-4630 /G, Dated 30<sup>th</sup> September, 2022

**Copy to:**

1. Hon'ble eCommittee, Supreme Court of India
2. Registrar Judicial and I.T, Gauhati High Court.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun, for information and necessary action.
4. The Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
7. The P.S. to Hon'ble Mr. / Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
8. The Project Manager, Computer Section, Gauhati High Court, Guwahati. *He is requested to place the abovementioned link in the website of Gauhati High Court.*
9. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

  
**REGISTRAR GENERAL**